

Management (MANAGE), Hyderabad, Telangana, for the year 2023-24.

(b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, Telangana, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1215/18/24]

Report and Accounts (2022-23 and 2023-24) of BECIL and IIMC, New Delhi; FTII, Pune, Maharashtra and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

(A). A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Twenty-ninth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1687/18/24]

(B). A copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Report and Accounts of the Indian Institute of Mass Communication (IIMC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1319/18/24]

(ii) (a) Annual Report and Accounts of the Film and Television Institute of India (FTII), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1318/18/24]

I. Notifications of the Ministry of Railways

- II. Report and Accounts (2023-24) of various Railway Companies, Foundations, Corporations and Authority and related papers**
- III. Report and Accounts (2023-24) of IRWO, New Delhi and related papers**
- IV. MoU between the Government of India and RVNL for the year 2023-2024 for the year 2023-2024**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):
Sir, I lay on the Table:-

I. (a) A copy (in English and Hindi) of the Ministry of Railways Notification No. G.S.R. 500(E) ., dated the 14th August, 2024, publishing the Railway Claims Tribunal (Group 'A' and 'B' posts) Recruitment Rules, 2024, under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library. See No. L.T. 1322/18/24]

(b) A copy (in English and Hindi) of the Ministry of Railways Notification No.G.S.R. 568(E) ., dated the 12th September, 2024, publishing the Rail Land Development Authority (Development of Land and Other Works) Amendment Regulations, 2024, under sub-section (2) of Section 4-I of the Railways Act, 1989.

(c) A copy (in English and Hindi) of the Ministry of Railways Notification No.G.S.R. 579(E) ., dated the 18th September, 2024, publishing the Railways (Opening for Public Carriage of Passengers) Second Amendment Rules, 2024., under Section 199 of the Railways Act, 1989.

[Placed in Library. For (b) and (c), see No. L.T. 1321/18/24]

II. (A). A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Annual Report and Accounts of the Rail Vikas Nigam Limited (RVNL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Company, for the year 2023-24.

[Placed in Library. See No. L.T. 1326/18/24]

(ii) (a) Twenty-fourth Annual Report and Accounts of the RailTel Corporation of India Limited (RCIL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Performance Review of the above Company, for the year 2023-24.
 [Placed in Library. *See No. L.T. 1327/18/24*]

- (iii) (a) Annual Report and Accounts of the Rites Limited (RITES), Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Performance Review of the above Company, for the year 2023-24.
 [Placed in Library. *See No. L.T. 1331/18/24*]

- (iv) (a) Annual Report and Accounts of the Braithwaite & Co. Ltd. (BCL), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Performance Review of the above Company, for the year 2023-24.
 [Placed in Library. *See No. L.T. 1332/18/24*]

- (v) (a) Twenty-fifth Annual Report and Accounts of the Indian Railway Catering and Tourism Company Limited (IRCTC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Performance Review of the above Company, for the year 2023-24.
 [Placed in Library. *See No. L.T. 1333/18/24*]

- (vi) (a) Annual Report and Accounts of the IRCON International Limited, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Performance Review of the above Company, for the year 2023-24.
 [Placed in Library. *See No. L.T. 1334/18/24*]

- (vii) (a) Annual Report and Accounts of the Konkan Railway Corporation Ltd. (KRCL), Navi Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
 (b) Performance Review of the above Company, for the year 2023-24.
 [Placed in Library. *See No. L.T. 1323/18/24*]

- (viii) (a) Annual Report and Accounts of the Kolkata Metro Rail Corporation Limited (KMRCL), Kolkata, West Bengal, for the year 2023-24, together with the

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2023-24.

[Placed in Library. See No. L.T. 1324/18/24]

(ix) (a) Annual Report and Accounts of the Mumbai Railway Vikas Corporation Limited (MRVC), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2023-24.

[Placed in Library. See No. L.T. 1325/18/24]

(x) (a) Thirty-seventh Annual Report and Accounts of the Indian Railway Finance Corporation Limited (IRFC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2023-24.

[Placed in Library. See No. L.T. 1328/18/24]

(xi) (a) Annual Report and Accounts of the NRTU Foundation (NRTU), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Foundation.

[Placed in Library. See No. L.T. 1341/18/24]

(xii) (a) Annual Report and Accounts of the Wabtec Locomotive Private Limited (WLPL) (erstwhile GE Diesel Locomotive Private Limited), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

[Placed in Library. See No. L.T. 1329/18/24]

(xiii) (a) Annual Report and Accounts of Madhepura Electric Locomotive Private Limited (MELPL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

[Placed in Library. See No. L.T. 1330/18/24]

(xiv) (a) Annual Report and Accounts of the Container Corporation of India Limited (CONCOR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Corporation, for the year 2023-24.

[Placed in Library. *See* No. L.T. 1335/18/24]

(xv) (a) Annual Report and Accounts of the Rail Land Development Authority (RLDA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

[Placed in Library. *See* No. L.T. 1338/18/24]

(xvi) (a) Eighth Annual Report and Accounts of the National High Speed Rail Corporation Limited (NHSRCL), New Delhi, for the year 2023-24, together with Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 1336/18/24]

(xvii) (a) Twenty-first Annual Report and Accounts of the Hassan Mangalore Rail Development Company Limited (HMRDC), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 1337/18/24]

(xviii) (a) Annual Report and Accounts of the Railway Sports Promotion Board (RSPB), New Delhi, for the year 2023-24 together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Board, for the year 2023-24.

[Placed in Library. *See* No. L.T. 1339/18/24]

III. A copy each (in English and Hindi) of the following papers:-

(a) Annual Report and Accounts of the Indian Railway Welfare Organization (IRWO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Organization, for the year 2023-24.

[Placed in Library. See No. L.T. 1340/18/24]

IV. A copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Railways) and the Rail Vikas Nigam Limited (RVNL), for the year 2023-2024.

[Placed in Library. See No. L.T. 1342/18/24]

- I. **Reports and Accounts (2023-24) of various Companies and Association and related papers**
- II. **Reports and Accounts of CMTI, Bengaluru; FCRI, Palakkad, Kerala; NAB, New Delhi for various years and related papers**
- III. **MoU between Government of India and BHEL, New Delhi for the year 2024-25**
- IV. **Reports and Accounts (2023-24) of various Corporations and Companies and related papers**
- V. **MoUs between Government of India and SAIL; Government of India and MSTC Limited; Government of India and NMDC limited and Government of India and MOIL Limited for the year 2024-25**

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1234/18/24]

- (ii) (a) Annual Report and Accounts of the Tungabhadra Steel Products Limited (TSPL), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1248/18/24]